

**RESERVE BANK OF INDIA  
FOREIGN EXCHANGE DEPARTMENT  
CENTRAL OFFICE  
MUMBAI.**

**C O R R I G E N D U M**

In the Notification No.FEMA.120/RB-2004 dated July 7, 2004 of Reserve Bank of India, Foreign Exchange Department, Central Office published in the Gazette of India Extraordinary, Part II, Section 3 (i) vide G.S.R.757(E) dated November 19, 2004,

- 1) in Sub-Regulation (i) in Regulation 1 the word "(Amendment)" with the brackets thereto, and
- 2) the "Foot Note" at the end of the Notification shall be deleted.

That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

**(F.R. Joseph)  
Chief General Manager  
12.05.2005**

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of India - Extraordinary - Part-II, Section 3,  
Sub-Section (i) dated 27.05.2005 - G.S.R.No.338(E)**